

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA):

(a) Yes, Sir.

(b) and (c). Investigation has established that no such account as quoted in part (a) of the Question, existed in the name of the Prime Minister in the Swiss Bank Corporation, Geneva. The question of taking permission from the Reserve Bank for fictitious account or any balance of such account, therefore, does not arise.

(d) A case was registered by the Central Bureau of Investigation in January, 1971, under Section 465/471 IPC on the basis of an information that the signatures of Shrimati Indira Gandhi, Prime Minister of India, had been forged in a letter purported to have been written by her to Swiss Bank Corporation, Geneva. The investigation revealed that one Shri N. B. Shah of Bombay had forged this letter. It was further revealed during the investigation that the said Shri N. B. Shah had also forged a letter purporting to have been written by one Shri M. J. Mistree requesting the Manager, Trustee Department, Banque Cantonale, Vaudoise, Switzerland, to transfer ₹5,00,000 from A/C No. 605216 to Shri Shah's A/C No. 605217 and to transfer ₹5,00,000 from A/C No. 602216 to A/C No. 706128. These accounts were also found to be non-existent. A charge-sheet has been filed by the Central Bureau of Investigation under Sections 465 and 471 I.P.C. read with Section 465 I.P.C. against the said Shri N. B. Shah in a court at Bombay. The case is sub-judice.

Setting up of a cell for collecting statistics as regards per capita income, per capita development expenditure, per capita Central Assistance to States etc.

3929. SHRI MADHU LIMAYE: Will the Minister of PLANNING be pleased to state:

(a) whether there is any cell or it is proposed to set up a cell in the Planning Commission to collect and bring up-to-date statistics relating to *per capita* in-

come, State-wise; *per capita* development expenditure, State-wise; *per capita* Central assistance to States, State-wise; *per capita* outlay in Central Projects, State-wise; and *per capita* State-wise, bank credit and credit and loans and investments *per capita*, State-wise, by the other financial institutions like Industrial Credit and Investment Corporation of India, Unit Trust, L.I.C. etc.; and

(b) if so, the latest figures in regard to the above items?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) The Programme Administration and Financial Resources Divisions of the Planning Commission with the cooperation of the Ministry of Finance, Central Statistical Organisation and other Divisions/Organisations maintain latest information on State-wise *per capita* income, Plan outlay/expenditure, Central assistance to States, Investment in Central projects, bank credit, and loans and investment by other financial institutions like Industrial Credit and Investment Corporation of India, Industrial Finance Corporation, Industrial Development Bank of India, Life Insurance Corporation, Agricultural Refinance Corporation, etc.

(b) A set of Statements is laid on the Table of the House. [Placed in Library. See No. LT-5461/73].

पांचवीं योजना के दौरान संचार उपग्रह कार्यक्रम

3930. श्री चन्द्रिका प्रसाद : क्या अन्तरिक्ष मंत्री यह बताने की कृपा करेंगे कि :

(क) पांचवीं पंचवर्षीय योजना के दौरान संचार उपग्रह कार्यक्रम में कितना खर्च करने का प्रस्ताव है ; और

(ख) देश के उपेक्षित और पिछड़े भागों में कितने प्रतिशत व्यय करने का विचार है ?

प्रधान मंत्री, परमाणु ऊर्जा मंत्री, इलेक्ट्रो-निक्स मंत्री, सूचना और प्रसारण मंत्री तथा अंतरिक्ष मंत्री (श्रीमती इन्दिरा गांधी) : (क) तथा (ख). संचार उपग्रह के सम्बन्ध में पांचवीं योजना की रूपरेखा के विवरण को अभी तक अन्तिम रूप नहीं दिया गया है ।

उत्तर प्रदेश में पहाड़ी क्षेत्रों के लिए विकास योजनाओं का क्रियान्वित किया जाना

3931. श्री चन्द्रिका प्रसाद : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के राज्यपाल ने जून, 1973 में राज्य के पहाड़ी क्षेत्रों का दौरा किया था और पहाड़ी क्षेत्रों सम्बन्धी विकास योजनाओं को तुरन्त क्रियान्वित करने का आदेश दिया है ; और

(ख) यदि हां, तो उपरोक्त आदेश का पालन करने के लिए क्या कार्यवाही की गई है ?

योजना मंत्रालय में राज्य मंत्री (श्री मोहन धारिया) : (क) और (ख). राज्य सरकार से सूचना मांगी गई है और प्राप्त होने पर सभा पटल पर रख दी जाएगी ।

Pending Application from Kerala for Industrial Licences

3932. SHRI VARKEY GEORGE:
SHRI C. H. MOHAMED KOYA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of applications pending for industrial licences with Central Gov-

ernment which were recommended by the State Government of Kerala upto June, 1973; and

(b) the time by which the necessary licences are likely to be issued?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Of the applications received till 30th June, 1973, for setting up industrial undertakings in Kerala, 55 applications were pending as on 1st August, 1973.

(b) Every efforts is being made to dispose of these applications.

Theft of Idols from Newadah Courts

3933. SHRI VARKEY GEORGE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some highly placed men were found to have had a hand in the theft of 17 idols, worth several lakhs of rupees from the Newadah Courts; and

(b) if so, the facts thereof and the action taken or proposed to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). The required information is being obtained from the Government of Bihar and will be laid on the Table of the Lok Sabha on receipt.

Report of Netaji Inquiry Commission

3934. SHRI VARKEY GEORGE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Netaji Inquiry Commission has submitted its report; and

(b) if not, the reasons for the delay and the time by which it is likely to come out?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No, Sir.